

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

22. C.P.(IB)-50(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Datatorrent Software India Pvt Ltd**

**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None present for the Petitioner. List this matter on **06.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**